

WRITTEN ANSWERS TO QUESTIONS

Posts and Telegraphs Staff Quarters

*48. Shri T. B. Vittal Rao: Will the Minister of Communications be pleased to state:

(a) whether land has since been acquired for the construction of quarters for Posts and Telegraphs employees in Hyderabad city; and

(b) if so, when the construction work will be taken up?

The Minister of Communications (Shri Raj Bahadur): (a) and (b). Acquisition proceedings are in progress; construction will be taken up as soon as land is taken possession of and the building estimate also sanctioned.

Posts and Telegraphs Training Centre, Hyderabad

*55. Shri T. B. Vittal Rao: Will the Minister of Communications be pleased to state:

(a) when the construction of a Departmental building for housing the Posts and Telegraphs Training Centre at Hyderabad City will be taken up; and

(b) when it is likely to be completed?

The Minister of Communications (Shri Raj Bahadur): (a). Construction will not be taken up for the present as due to financial considerations and especially the large capital cost involved, the question of opening large residential P. & T. Centres in various regions has had to be deferred. At present training is being carried out in special non-residential centres opened in the various Circles.

(b) Does not arise.

Border Incidents

14. Shri Krishnacharya Joshi: Will the Prime Minister be pleased to state:

(a) the number of border clashes and exchange of firing between Indian and Pakistani border patrols during 1956 and 1957 so far; and

(b) the nature of such incidents and the loss or damage caused thereby?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) During the period 1st January 1956 to 15th February 1957, there were at least 21 incidents in which exchange of firing took place. (This figure does not include any incident which might have occurred during the period from the 1st January to 15th February 1957 on the borders along Assam, Jammu & Kashmir and Bombay States, information about which is still awaited).

(b) The incidents occurred because of Pakistani attempts to steal cattle or take forcible possession of un-demarcated territory which they held to be in dispute or because of trespass which, later, appeared to have been inadvertent.

Pilgrims from Pakistan

15. Shri Krishnacharya Joshi: Will the Prime Minister be pleased to state:

(a) the number of pilgrims from Pakistan who attended the Urs at Ajmer this year; and

(b) the facilities provided for the pilgrims by the Government of India?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). Information is awaited from the Rajasthan Government. It will be placed on the table of the House when received.

Employment Exchanges

16. Shri S. C. Samanta: Will the Minister of Labour be pleased to state:

(a) how many persons were given employment through Employment Exchanges during the First Five Year Plan;

(b) how many of them were retrenched personnel;

(c) how many skilled persons applied through Employment Exchanges but could not be given any employment during the same period; and

(d) the percentage of employment given to the total number registered?

The Minister of Labour (Shri Khandubhai Desai): (a) 12,32,175.

(b) 1,28,122 (including 80,253 ex-service personnel).

(c) This information is not available.

(d) 16.7 per cent.

Coal Mines Regulations

17. Shri T. B. Vittal Rao: Will the Minister of Labour be pleased to state:

(a) whether Government have examined the recommendations and decisions of the Industrial Committee on

Coal Mines which met during August, 1956;

(b) if so, the nature of action initiated;

(c) whether Government propose to set up an Industrial Committee on mines other than Coal Mines; and

(d) if so, when it is likely to be set up?

The Minister of Labour (Shri Khandubhai Desai): (a) Yes.

(b) A statement showing action initiated is attached. [See Appendix I, annexure No. 16.]

(c) Yes.

(d) As soon as the personnel of the Committee are decided.